NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 24.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No. 18/BB/ 2018	-	For compliance of objections	Rule 6 of I&B	M/s Sree Vinayaka Buildwell Projects Ekoanta Corporation V/s M/s Nitesh Estate Ltd.,

SL. NAME (IN CAPITAL)

NO. & PHONE NUMBER

SIGNATURE

REPRESENTATION TO WHOM

ORDER

Matter is listed 2nd time for compliance of objections. No representation for Petitioner/Operational Creditor. Registry is directed to address a letter to the Petitioner for compliance of objections. If Petitioner fails to comply the objections, then orders will be passed according to law. List it on 02/02/2018.

Member (T)

Member (J)